**NATIONAL COMPANY LAW TRIBUNAL**
**COURT ROOM NO. 1,**
**MUMBAI BENCH**

**Item No. 19**

**C.P. (IB)/1119(MB)2022**

CORAM:

**SH. PRABHAT KUMAR** **JUSTICE VIRENDRASINGH BISHT (Retd.)**
**HON'BLE MEMBER (TECHNICAL)** **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **14.03.2024**

NAME OF THE PARTIES: DBS BANK INDIA LIMITED V/s MR. SAHIL SUKANRAJ SHAH

Section 95(1) of Insolvency and Bankruptcy Code, 2016

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**ORDER**

1. Ld. Counsel for the Petitioner present. Mr. Yahya Batatawala, Ld. Counsel for the Personal Guarantor present.
2. Ld. Counsel for the Petitioner informs that copy of the reply was received yesterday, therefore seeks time to peruse the same.
3. List this matter on 10.04.2024.

Sd/-
**PRABHAT KUMAR**
**MEMBER (TECHNICAL)**

Sd/-
**JUSTICE VIRENDRASINGH BISHT**
**MEMBER (JUDICIAL)**

**/NP/**